## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 64/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

Name of the Company:

Nishal Enterprise Pvt Ltd

V/s.

Sumangal Glass Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. A.R. Cheth

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Operational

2. Bandin Soparter

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## **ORDER**

Learned Advocate Mr. Arjun Sheth present for Operational creditor/ Applicant. Learned Advocate Mr. Bandish Soparkar present for Respondent.

Applicant filed settlement terms along with letter seeking permission to withdraw the application on the ground that matter is settled.

Applicant is permitted to withdraw Application CP(IB) 64/2017.

Application is disposed of as withdrawn.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 9th day of August, 2017.